MM:04 Infrastructure

MM:05 New Processes (Process Engineering)

MM:06 Proactive Policing and Visualizing Future Challenges.

(b) to (d) The issue relating to Review Committee on police reforms was also discussed. One of the 49 I recommendations of the Review Committee (2004) was relating to enactment of a new Police Act to replace the Police Act of 1861. The Government on 20th September, 2005, appointed a Committee of Experts, which included Shri Soli Sorabjee also, to draft a new Police Act. The said Committee submitted a Model Police Act on 30th October, 2006.

Police, being a State subject as per the Seventh Schedule of the Constitution of India, a copy of the Model Police was sent to all the State Governments on 31st October, 2006 for consideration and appropriate action. As per information available, so far, 14 States have either amended their existing Police Act or enacted a new Police Act.

## Strengthening security mechanism in North-Eastern borders

†3663. SHRI RAVI SHANKAR PRASAD : SHRI RAM JETHMALANI :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has felt a special need of strengthening security mechanism in the North-Eastern borders of the country;
  - (b) if so, the reaction of Government thereto;
  - (c) whether any plan has been chalked out to strengthen this mechanism; and
  - (d) if so, by when the scheme is scheduled to be executed completely?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Strengthening security mechanism on international borders is a continuous process. Government has been taking steps to strengthen the security on all the international borders as per the border-specific requirements. These steps include deployment of additional forces, creation of border infrastructure [like roads, Border Out Posts (BOPs), fencing, floodlighting etc.] of operational use for the Border Guarding Forces deployed on different international borders.

In addition, Government have adopted a multipronged approach to contain crossborder illegal activities which, *inter-alia*, includes round-the-clock surveillance and

<sup>†</sup> Original notice of the question was received in Hindi.

patrolling on the borders; use of modern and hi-tech surveillance equipment; upgradation of intelligence set-up and coordination with the State Governments and concerned intelligence agencies.

## Standard Operating Procedure for interception of phone calls

- 3664. SHRI A. ELAVARASAN : Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is putting in place a Standard Operating Procedure for interception of phone calls in a bid to avoid phone call details leak;
  - (b) if so, the details thereof;
- (c) whether the Ministry has also proposed to amend the IT Act to insert new rules which will give powers to investigating agencies to get access to any computer device and all the information stored in it; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) The Central Government with regard to Central Intelligence and Security Agencies keeps updating the internal SOPs/instructions for processing, executing and conducting oversight of such interceptions. Accordingly, on 19th May 2011, an SOP to deal both with changing technology and ensuring a strict compliance of Rule 419-A were issued.

(c) to (d) Section 69 of the Information Technology Act 2000 already provides for Government to issue directions for interceptions or monitoring or decryptions of an information through any computer resources under specific conditions.

## Narcotic nexus

## 3665. SHRI SANJAY RAUT : SHRI BAISHNAB PARIDA :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that North India has turned into a major attraction for foreign tourists;
  - (b) whether it is also a fact that this reveals a narcotic nexus;
- (c) whether it is also a fact that many parts of Himachal Pradesh, including Kullu, have become drug havens; and
  - (d) what steps Government is taking to check this trend ruthlessly?